I 27 87 200 105

Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

For election to spiklothe Assembname of the House, From Bodh Longa (129,5%)... Constituency (Name of the Constituency)

Shyam Deo Pakuan daugh strutte of St. Maheshwar pakuah	
Agod. 39 years, resident of Will- Regliopay, P. Fak-Plimention full postal address), as	
Election, do hereby solemnly affirm and state on oath as under:-	
(strike out whichever is not applicable)	
(1) I am a candidate set up by - RrJ. P	national as an

(2) Details of PAN and status of filing of Income tax return :

Independent candidate.

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	AREE GOWMA	2011- 12	Li91,937=10
2.	Spouse-	AEGIPT8650M	2011-12	S7.000=06
3.	Dependent I	MIL.	HIL.	HIL
4.	Dependent 2	NIL	NTL	MIL
5.	Dependent 3	HIL	NIL	MIL

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	1. Cn. R.p. Chaya p.s. case no. 125/01 2. Bodh-Graya p.s. case no. 202/10 US 188 EPAN
(b)	Name of the court, Case No. and Date of order taking cognizance :	1. Pending in the could Rlymographic traje character not submitted
(e)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	No

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	Ho
(b)	Name of the Court(s), Case No. and	N. N.
	Date(s) of order(s).	HO

(3) That I give height below the details of the assets (movable and introvable etc.) of myselicity spouse and all dependents:

A. Details of movable assets:

(Note

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme. Name of Bank/Institution and Branch are to be given

NO

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect at listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
No.			Kummi Rovi	Rat Laxmi	555 S# 550 WWW.	
)	Cash in hand	30,000=06	15,000000	NTL	MIL	NEL
ii)	Deposits with Financial Institutions, Non Banking Financial Companies and	6:37. patha 14-10853463348 16-65,456-22 Aban-23-12-2611 1-6. Cate upus 16-580001005553 15-16150-20 16-2-2611 16-5800010075799 16-1724-18-12-14	ABM-23-12-2011	HIL	МС	HIC
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and	Market Plus P3- 10,000:00 S14381999	MIL	HIL	HLL	HIC
(iv)	Details of investment in NSS, cuper Postal Savings, Insurance Policies and investment in any Financial or Instrument in Post office or Insurance Company and the amount	-5121944 ×9 = 5,6000	100360/47/01- B-5,00000-6	116 512061477-100000 513640548-550000		MIC
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount,	HIL	MIL	MIL	HIC	MIC
(vi)	Registration No. etc, Year of	RAIDH BRIA4120 1 \$4 - \$1000 4 \$5015 BROKESSSS-20 1 1 04 5 064 0 0 0 THE BROKESSS EN 14 -9,20,7 64 - 60	MIL	MIC	MIC	HIC
(viř)	lewelry bullion and valuable (no	DIMPORTER	Siver 399.920	Cretal & 8000 Nate 78152=10 1 Jahr 20909=4		

Value - 11,000 - 4 Crashel Ery - 9514 - 00 Munich State - 59886 - 00

6	2612	Starke	pepenolent -1			
Any other assets such a Claims/interest Act Cate and	For the Party of the state of t	Rible- +10,000=60	UP PP-58,500:0	HIL	HIL	
(ix, Gross Total value	B- 40,31,805 =01	B 16.79 189=0	8,11,561=00	HIL	HIL	

3. Details of Immovable assets:
(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment, should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Survey number(s)	144 [18, pro- 144	Roghopa, Falkini 11) Kharman Zi phalis 11) Kharman Bos pia 174	HIC	HIL	HIC
	Area (Total measurement in acres)	38 Dismel	119 Dismil	HIC	HIC	MIC
	Whether inherited property (Yes or NO)	NO	МО	41-	HIC	MIC
	Date of purchase in case of self acquired property	16-11-2009	10-11-2003	HIC	HIC	MIC
	Cost of Land (in case of purchase)at the time of purchase	3,25,000=00 A	20,000=0	HIC	HIC	NIC
	Any Investment on the land by way of development, construction etc.	NIL	NIL	MIC	MIC	HIC
	Approximate Current market value	355,000-00/		HC	MIC	HIC
(ii)	Non-Agricultural Land Location(s) Survey number(s)	Kellera Beeth Laga Khotem 29 phone 558 Khotem 29 ph 558	of cite hours the sign philar 1100, erry 1900, erry 190	HIC	HIC	HIL
	Area (Total measurement in sq. ft.)	11 2 DIAMIN (1)	S DIAMU	HIL	HLC	HI
	Whether inherited property (Yes or NO)	Ho	Ир	HC.	HIC	MIC
5.4	Date of purchase in case of self (i) acquired property	6-10-2009 (1) 13-8-2005 (1)	13-5-2069	HIC	HIC	µ1,
	Cost of Land (in case of purchase) at the time of purchase	££,000=00 (i)	61,000=00 1,25,000=00	HIC	MIC	HIC
	Any Investment on the land by way of development, construction etc.	MIL	HTC	HIC	NIC	NIC
		6,00000=00 (1)	1300000=60	HIL	MIL	HIC
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	NIL	MIC	HIL	HIL	NIC
	Built up Area (Total measurement in sq. ft.)	MIL	HIL	HIC	HIL	NL

	V teiher inherited property (* es or NO)		T		1	
	Dear of purchase in case of sent	HL	MIC	MIC	HIC	NC
	accurred property	HIC	MIC	MIC	NIC	NIC
	Cost of property (in case of purchase) at the time of purchase	HIC	HIC	NIC	HIL	MIC
	Any Investment on the property by way of development, construction etc.	HIC	HIL	NIC	MIL	NL
	Approximate Current market value	HL	MIL	MIC	HIL	NIC
)	- Survey number(s)	Raghapar, Fatehpu H-MI — 30 19 Maranpar, Craya Klassin, 182, photos	MIC	MIC	NIC	NL
	Area (Total measurement in (1) sq. ft.)	4760 Sqff.	ML	NIC	NIL	NL
	measurement in sq. ft.) (i)	4766 Sqff .	ML	HIL	NIL	MC
	Whether inherited property (Yes or NO)	Jahr poweria.	HIL	HIC	MLC	HL
	Date of purchase in case of self acquired property	MIL	MIC	HIC	MIL	HIL
	Cost of property (in case of purchase) at the time of purchase	HIC.	MIC	HIC	MIC	MIC
	Any Investment on the land by way of development, construction etc.	HIL	HIC	HIC	MIC	MIC
		4,00000=00	MIC	MIL	NIL	NIL
	Others (such as interest in property)	NIL	HIC	HIL	MIC	MIC
	Total of Current Market	19,30,000:00	50,00000=00	HIC	HIL	NIL

(6) I give herein below the details of liabilities/ dues to public financial institutions and government: (Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Amount outstanding	9,40,000=00 7,54551=40		HIC	МГ	HIC
•	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) % prophysour payman Amount outstanding 25,6000=0 Nature of John Asserted	Father 8	HIC	HIC	НΙ	HIL

	A-ay other liability	MIL	HIL	MIL	NIC	NIL
	Grand total of liabilities	14,44551=00	2,51581=60			-
(ii)	Government Dues: Dues to departments dealing with government accommodation	MIC	MIC	HIC	HIC	HIC
	Dues to departments dealing with supply of water	HIC	MIC	HIL	MIL	HIL
	Dues to departments dealing with supply of electricity	HIC	МГС	MIL	HIC	MIC
	Dues to departments dealing with supply of telephones/mobiles	PS 809=10	HIC	HIC	MIC	MIC
	Dues to departments dealing with government transport (including aircrafts and helicopters)	HIL	MIC	HIC	HIL	NC
	Income Tax Dues	HL	MIL	M	HIC	MIC
	Wealth Tax Dues	HIL	HIL	HIL	HIC	HIL
	Service Tax Dues	MIC	HIL	MIC	MIC	HIL
	Municipal /Property Tax Dues	HIL	NIC	HIC	NIC	MIL
	Sales Tax Dues	HIC	HIL	HIC	HIL	HIL
	Any other dues	HIL	HIC.	11 (HIC	HIC
-	Grand total of all Govt. dues	PS- 809=00	MIL	MIC	MIL	MIC

(7) Details of profession or occupation: a. Self. Self tooker

b. Spouse ... Tsaching

(8) My educational qualification is as under:

| My | God - (1914 | 1994 |
| Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh/Smt/Kum. Shygm Deo pakuan
2.	Full postal address,	NILL- Repropers 10.0- Forte hour Dist Chang
	Number and Name of the constituency and state	229 Bodh-Gayer (Sc) Bihar
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	B.J.P.
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	HIL

5	1	ourt (s) have taken cogniza	(ii	(ii) Bedh-Goga ps. case no. 125/01				
	1	47- 91			Yen for which I		7.4	Therme Stein
	(2	Candidate A MW P	03950A		E 6/1-12	urn filed	-	
		Spouse: AFlaD	18650M	-	2011-12			1937=60
Z	110	Dependents	416		MIC			7.000=4
6.	-	Detail	of Assets and	d Liabili	ties in rupees			11 (
1	-	Description Moveable	Self	Spouse	Dependent-I	Depender	nt-li	Dependent-II
		Asset (Total value)	4031805	164915	811561=4	HIL		HIL
В.		Immovable Asset	given below	-				I I'll
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	35600000		MIC	HIC		HIC
	(ii)	Approximate Current Market Price of Acti Asset (Total Value) popular	\$155000=6	54,0000=	6 HIL	MIC		HIC
7	_	Liabilities		-			_	
		(i) Government dues (Total)	809=60	MIL	MIC	MIC		NIC
		(ii) Loans from Bank, Financial Institutions and others (Total)	1970714=	5'2 i'281:	MIL	NIC		NL
8.	PI	ghest educational qualification of the Mu Bodh (Nevand) Marie of the School	1994 9-1999 versity educati	ion with versity ar	full form of the	certificate/	diplo	oma/ degree was completed.

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above; (b) L my spouse, or my-dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified,at	patusthis the.	30 th day of December	2011
		The state of the s	7111

2 mg 30/2/2011 DEPONENT

Note: 1 Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned

4. The affidavit should be either typed or written legibly and nearly.